

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.54 of 2012 &
IA No.111 of 2012

Dated: 20th March , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Emami Paper Mills

... Appellant(s)

Versus

Odisha Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Suresh Chandra Tripathy

ORDER

Admit. Issue notice to the Respondents returnable on
03.04.2012. Dasti service is permitted.

Post the matter on **03.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk